

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

75/241-242/ND/2019

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.01.2020

NAME OF THE COMPANY: ~~M/s.~~ Amanpreet Singh BAWA V/s. M/s.
Satkar Logistics Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Himanshu Harbola, Mr. Prashant Batola and Mr. Ketan Madan,
Advocates for the Petitioner.

Mr. Nishant Anand, Advocate for the Respondent

ORDER

Request for an adjournment is being made by Ld. Counsel for both the parties.

At their request, adjourned to 5th May 2020.

-sd-

(L. N. Gupta)
Member (T)

-sd-

(Ina Malhotra)
Member (J)